

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR****GANPATI HIGHTECH COMMUNICATION PVT LTD OPERATING IN FABRICATION
INDUSTRY AT KOLKATA, WEST BENGAL**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| SL. | RELEVANT PARTICULARS | |
|-----|---|---|
| 1. | Name of the corporate debtor along with PAN & CIN/ LLP No. | Ganpati Hightech Communication Private Limited PAN: AACCG9666R CIN: U29248WB2007PTC119532 |
| 2. | Address of the registered office | P-70, C.I.T Road Scheme- VIM Kolkata WB 700054 |
| 3. | URL of website | NA |
| 4. | Details of place where majority of fixed assets are located | No Fixed Assets |
| 5. | Installed capacity of main products/ services | None |
| 6. | Quantity and value of main products/ services sold in last financial year | NIL |
| 7. | Number of employees/ workmen | NIL |
| 8. | Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: | Details can be sought by emailing ghc.cirp@gmail.com |
| 9. | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: | Details can be sought by emailing ghc.cirp@gmail.com |
| 10. | Last date for receipt of expression of interest | 25 th Nov 2023 |
| 11. | Date of issue of provisional list of prospective resolution applicants | 05 th Dec 2023 |
| 12. | Last date for submission of objections to provisional list | 10 th Dec 2023 |
| 13. | Date of issue of final list of prospective resolution applicants | 20 th Dec 2023 |
| 14. | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants | 20 th Dec 2023 |
| 15. | Last date for submission of resolution plans | 19 th Jan 2024 |
| 16. | Process email id to submit Expression of Interest | ghc.cirp@gmail.com |



Aditya Kumar Tibrewal

Aditya Kumar Tibrewal
IBBI/IPA-001/IP-P00743/2017-2018/11249
7C, Kiran Shankar Roy Road, Basement,
Hastings Chamber, Kolkata 700001
For Ganpati Hightech Communication Private Limited
Date: 10th Nov 2023
Place: Kolkata

ফর্ম 'জি'

কলকাতা পশ্চিমবঙ্গে ফেব্রিকেশন শিল্পে গণপতি হাইটেক কমিউনিকেশন

প্রাইভেট লিমিটেড-এর জন্য আগ্রহ প্রজ্ঞাপন আমন্ত্রণ

[ইনসলভেন্সি অ্যান্ড ব্যাঙ্করাপসি (ইনসলভেন্সি রেজোলিউশন প্রোসেস ফর কর্পোরেট পারসনস)

রেগুলেশনস, ২০১৬ এর রেগুলেশন ৩৬এ(১) অধীনে]

দরকারি তথ্যাবলি আগ্রহ প্রজ্ঞাপনের জন্য আমন্ত্রণ

[ইনসলভেন্সি অ্যান্ড ব্যাঙ্করাপসি (ইনসলভেন্সি রেজোলিউশন প্রোসেস ফর কর্পোরেট পারসনস)

রেগুলেশনস, ২০১৬-এর রেগুলেশন ৩৬এ(১)-এর অধীনে]

দরকারি তথ্যাবলি

| | | |
|-----|---|--|
| ১ | কর্পোরেট ঋণগ্রহীতার নাম এবং প্যান/ সিআইএন/এলএলপি নং | গণপতি হাইটেক কমিউনিকেশন প্রাইভেট লিমিটেড, প্যান- AACCG9666R, সিআইএন- U29248WB2007PTC119532 |
| ২ | রেজিস্টার্ড অফিসের ঠিকানা | পি ৭০, সিআইটি রোড, স্কিম VIM, কলকাতা, পব ৭০০০৫৪ |
| ৩ | ওয়েবসাইটের ইউআরএল | এন এ |
| ৪ | সিংহভাগ স্থায়ী পরিসম্পদ যেখানে অবস্থিত, সেই স্থানের বিশদ বিবরণ | স্থায়ী পরিসম্পদ নেই |
| ৫ | মূল পণ্য/পরিষেবার ইনস্টলড ক্যাপাসিটি | না |
| ৬ | শেষ অর্থবর্ষে বিক্রিত মূল পণ্য/পরিষেবার পরিমাণ এবং অর্থমূল্য | শূন্য |
| ৭ | কর্মী/শ্রমিকের সংখ্যা | শূন্য |
| ৮ | সর্বশেষ উপলব্ধ দুই বছরের আর্থিক বিবৃতি (তফসিল সহ), ঋণদাতাদের তালিকা, প্রক্রিয়া সম্পর্কিত পরবর্তী ঘটনাবলির প্রাসঙ্গিক তারিখ ইত্যাদি বিশদ তথ্য যেখানে পাওয়া যাবে: | বিশদ জানতে ই মেল করুন ghc.cirp@gmail.com-এ |
| ৯ | উক্ত কোডের ২৫(২)(এইচ) ধারাধীনে রেজোলিউশন আবেদনকারীদের যোগ্যতামান এখানে পাওয়া যাবে: | বিশদ জানতে ই মেল করুন ghc.cirp@gmail.com-এ |
| ১০ | এক্সপ্রেশন অফ ইন্টারেস্ট প্রাপ্তির শেষ তারিখ | ২৫ নভেম্বর, ২০২৩ |
| ১১ | সম্ভাব্য রেজোলিউশন আবেদনকারীদের প্রভিশনাল তালিকা জারির তারিখ | ৫ ডিসেম্বর, ২০২৩ |
| ১২ | প্রভিশনাল তালিকার বিরুদ্ধে অভিযোগ পেশের শেষ তারিখ | ১০ ডিসেম্বর, ২০২৩ |
| ১৩ | সম্ভাব্য রেজোলিউশন আবেদনকারীদের ফাইনাল তালিকা জারির তারিখ | ২০ ডিসেম্বর, ২০২৩ |
| ১৪ | সম্ভাব্য রেজোলিউশন আবেদনকারীদের প্রতি ইনফরমেশন মেমোরাভাম, ইন্ডালুয়েশন ম্যাট্রিক্স এবং রিকোয়েস্ট ফর রেজোলিউশন প্ল্যানস জারির তারিখ | ২০ ডিসেম্বর, ২০২৩ |
| ১৫. | রেজোলিউশন প্ল্যান দাখিলের শেষ তারিখ | ১৯ জানুয়ারি ২০২৪ |
| ১৬. | রেজোলিউশন প্রোফেশনালের কাছে রেজোলিউশন প্ল্যান দাখিলের পদ্ধতি | ghc.cirp@gmail.com |

আদিত্য কুমার টিব্রোওয়াল

IBBI/IPA-001/IP-P00743/2017-18/11249

তারিখ: ১০ নভেম্বর, ২০২৩

৭সি, কিরণ শঙ্কর রায় রোড, বেসমেন্ট, হেস্টিংস চেম্বার, কলকাতা ৭০০০০১

স্থান: কলকাতা

গণপতি হাইটেক কমিউনিকেশন প্রাইভেট লিমিটেড-এর পক্ষে

ফর্ম 'জি'

কলকাতা পশ্চিমবঙ্গে ট্রেডিং ও লোহা আকর ক্রাশিং শিল্পে

ডানলা মেটালিকস প্রাইভেট লিমিটেড-এর জন্য আগ্রহ প্রজ্ঞাপন আমন্ত্রণ

[ইনসলভেন্সি অ্যান্ড ব্যাঙ্করাপসি (ইনসলভেন্সি রেজোলিউশন প্রোসেস ফর কর্পোরেট পারসনস)

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR GANPATI HIGHTECH COMMUNICATION PVT LTD OPERATING IN FABRICATION INDUSTRY AT KOLKATA, WEST BENGAL**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

| | | |
|-----|--|---|
| 1. | Name of the corporate debtor along with PAN & CIN/ LLP No. | Ganpati Hightech Communication Private Limited PAN: AACCG9666R CIN: U29248WB2007PTC119532 |
| 2. | Address of the registered office | P-70, C.I.T Road Scheme-VIM Kolkata WB 700054 |
| 3. | URL of website | NA |
| 4. | Details of place where majority of fixed assets are located | No Fixed Assets |
| 5. | Installed capacity of main products/ services | None |
| 6. | Quantity and value of main products/ services sold in last financial year | NIL |
| 7. | Number of employees/workmen | NIL |
| 8. | Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL | Details can be sought by emailing ghc.cirp@gmail.com |
| 9. | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: | Details can be sought by ghc.cirp@gmail.com |
| 10. | Last date for receipt of expression of interest | 25th Nov 2023 |
| 11. | Date of issue of provisional list of prospective resolution applicants | 05th Dec 2023 |
| 12. | Last date for submission of objections to provisional list | 10th Dec 2023 |
| 13. | Date of issue of final list of prospective resolution applicants | 20th Dec 2023 |
| 14. | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants | 20th Dec 2023 |
| 15. | Last date for submission of resolution plans | 19th Jan 2024 |
| 16. | Process email id to submit Expression of Interest | ghc.cirp@gmail.com |

Date : 10th November 2023
Place: Kolkata

Aditya Kumar Tibrewal
IBBI/IPA-001/IP-P00743/2017-2018/11249
7C, Kiran Shankar Roy Road, Basement,
Hastings Chamber, Kolkata 700001

For Ganpati Hightech Communication Private Limited